

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1683  
TO BE ANSWERED ON AUGUST 01, 2024**

**STATUS OF AMRUT IN BIHAR**

**NO. 1683. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the current status of ongoing projects and developmental works taken up under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) during the last three years, State-wise including Bihar;**
- (b) the details of the funds allocated and utilised under the said mission during the said period, state-wise;**
- (c) the details of beneficiaries under the said scheme in Bihar;**
- (d) whether there has been any delay in this project; and**
- (e) if so, the reasons therefor along with corrective measures taken by the Government in this regard?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a): As reported by the State, the details of ongoing projects under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) State/ Union Territory (UT) wise including Bihar is at ANNEXURE-I.**

**(b): The details of State/ UT wise Central Assistance (CA) allocated and utilized under AMRUT in the last three financial years is at ANNEXURE-II.**

**(c): As reported by the Government of Bihar, 7.06 lakh water tap connections have been provided under AMRUT & in convergence with other schemes in Bihar. The state has not taken up any projects in Sewerage and Septage sector under AMRUT.**

**(d) & (e): As reported by the Government of Bihar, during the last three years, the State has physically started one water supply project worth ₹120.56 crore. The state has reported a physical progress of 15% in the said project, as on date.**

**Under AMRUT, States/ Union Territories (UTs) have been empowered to select, appraise, propose and implement projects. A State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to approve, monitor and supervise the implementation of the scheme at the State/ UT level.**

**To fast-track the completion of pending projects under AMRUT Mission, progress is monitored through dedicated AMRUT portal. The progress is periodically reviewed and monitored by the Ministry of Housing & Urban Affairs (MoHUA) with the States/ UTs & their Urban Local Bodies (ULBs) through regular video conferences, webinars, workshops etc. Further, to ensure timely completion of projects, officials from Ministry of Housing and Urban Affairs and Project Monitoring Unit (AMRUT) visit States/ Union Territories (UTs) to check/ verify the status of implementation of projects.**

**As per the available report from the State Government, in this project delay was due to non-availability of land during stipulated time period.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1683 REGARDING “STATUS OF AMRUT IN BIHAR”, DUE FOR ANSWER IN THE LOK SABHA ON 01.08.2024:**

**State-wise projects grounded under AMRUT during the last three years**

S.No.	State	Physically Started		Ongoing		Work Completed	
		No	Cost (in ₹ crore)	No	Cost (in ₹ crore)	No	Cost (in ₹ crore)
1	Bihar	1	120.56	1	120.56		
2	Delhi	2	125.57	2	125.57		
3	Goa	4	205.18	3	204.13	1	1.05
4	Gujarat	20	130.72	5	32.1	15	98.62
5	Jammu and Kashmir	8	50.77	1	1.28	7	49.49
6	Kerala	152	546.19	114	522.89	38	23.3
7	Madhya Pradesh	6	626.26	6	626.26		
8	Maharashtra	12	255.96	11	245.53	1	10.43
9	Meghalaya	1	0.27	0	0	1	0.27
10	Puducherry	2	19.66	2	19.66		
11	Punjab	39	133.03	13	36.7	26	96.33
12	Rajasthan	1	89.27	1	89.27		
13	Sikkim	3	1.3	0	0	3	1.3
14	Uttar Pradesh	26	1079.51	9	848.1	17	231.41
15	Uttarakhand	1	3.15	1	3.15		
16	West Bengal	9	75.7	1	22.66	8	53.04
<b>Total</b>		<b>287</b>	<b>3463.1</b>	<b>170</b>	<b>2897.86</b>	<b>117</b>	<b>565.24</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1683 REGARDING “STATUS OF AMRUT IN BIHAR”, DUE FOR ANSWER IN THE LOK SABHA ON 01.08.2024:**

**Funds released for projects & Utilization Certificates received under AMRUT during the last three years**

S.NO	State / UT	Committed CA	Fund release			UC Received		
			2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	A&N Islands	10.82	4.32	0	0		0	0
2	Andhra Pradesh	1056.62	0	76.37	107.13	0	76.37	0
3	Arunachal Pradesh	126.22	56.44	0	0	56.44	0	0
4	Assam	591.42	179.64	258.84	0	179.64	204.8	0
5	Bihar	1164.8	0	0	90.28	0	0	0
6	Chandigarh	54.09	0	0	0	0	0	0
7	Chhattisgarh	1009.74	0	0	0	0	0	0
8	Dadra & Nagar Haveli	10.82	4.16	0	0	4.16	0	0
	Daman & Diu	18.03	0	0	0	0	0	0
9	Delhi	802.31	206.2	0	155.53	205.34	0	0
10	Goa	104.58	0	0	41.84	0	0	36.74
11	Gujarat	2069.96	73.6	0	300	73.6	0	300
12	Haryana	764.51	147.18	0	9.43	147.18	0	0
13	Himachal Pradesh	274.07	66.71	0	0	53.38	0	0
14	Jammu & Kashmir	500.62	95.64	0	0	0	0	0
15	Ladakh	79.19	0	0	1.8	0	0	0
16	Jharkhand	566.17	109.62	0	0	0	0	0
17	Karnataka	2318.79	125.93	0	0	105.86	0	0
18	Kerala	1161.2	119.62	0	207.23	112.64	0	0
19	Lakshadweep	3.61	0.41	0	0	0.27	0	0
20	Madhya Pradesh	2592.86	100.76	0	0	100.76	0	0
21	Maharashtra	3534.08	330	0	0	181.25	0	0
22	Manipur	162.28	0	0	0	0	0	0
23	Meghalaya	72.12	22.69	39.42	0	22.69	0	0

S.NO	State / UT	Committed CA	Fund release			UC Received		
			2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
24	Mizoram	126.22	0	0	5.65	0	0	0
25	Nagaland	108.19	43.52	0	30.69	43.52	0	0
26	Odisha	796.97	0	0	0	0	0	0
27	Puducherry	64.91	9.19	19.66	0	7.06	11.42	0
28	Punjab	1204.47	623.57	0	204.87	623.57	0	0
29	Rajasthan	1541.95	0	0	53.26	0	0	0
30	Sikkim	36.06	18.55	0	2.97	18.55	0	0
31	Tamil Nadu	4756.58	1454.55	0	828.95	1454.55	0	600
32	Telangana	832.6	0	0	0	0	0	0
33	Tripura	133.43	79.58	0	0	79.58	0	0
34	Uttar Pradesh	4922.46	1418.72	566.88	460.21	1418.72	566.88	1.26
35	Uttarakhand	533.72	147.02	0	0	76.18	0	0
36	West Bengal	1929.32	675.26	0	0	376.72	0	0
	<b>Total</b>	<b>36035.79</b>	<b>6112.88</b>	<b>961.17</b>	<b>2499.83</b>	<b>5341.66</b>	<b>859.47</b>	<b>938</b>